



2025:DHC:9388-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 16270/2025 & CM APPL. 66527/2025

SUNDER LAL

.....Petitioner

Through: Mr. Rajesh Kumar Gautam, Mr. Deepanjal Choudhary, Ms. Likivi K. Jakhalu and Ms. Azal Aekram, Advs.

versus

UNION OF INDIA AND ORS

.....Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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27.10.2025

C.HARI SHANKAR, J.

1. Mr. Gautam, after some hearing, seeks leave to withdraw this writ petition.

2. The petition is accordingly dismissed as withdrawn.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

OCTOBER 27, 2025/AR